

**Central Administrative Tribunal
Principal Bench: New Delhi**

OA No.2847/2016

This the 30th day of January, 2017

**Hon'ble Mr. P.K.Basu, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Ms. Annu Gahlot,
Aged 26 Years.

D/o Sh. Ramesh Chand Gahlot,
r/o Vill. & PO Kakrola,
Dwarka Sector 16,
New Delhi-78.

... Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

1. Govt. of NCT of Delhi,
Through the Chief Secretary,
New Secretariat, New Delhi.
2. The Director of Education,
Govt. of NCT of Delhi
Old Secretariat, Delhi
3. The Deputy Director of Education,
Directorate of Education,
GNCT of Delhi
District West-B: G Block,
Vikaspuri,
New Delhi-92. ... Respondents

(By Advocate: Shri K.M. Singh)

ORDER(ORAL)**By Hon'ble Mr.P.K.Basu, Member(A)**

Learned counsel for the respondents had been asked to clarify as regards the list produced by learned counsel for the applicant at Annexure A-5 wherein the applicant has been shown at Sl. No.27 in the merit list as Guest Teacher, but has not been offered appointment as Guest Teacher. It is clarified that the 2016-2017 tenure is upto 31st March, 2017. It is further clarified since the applicant is having M.Ed. degree, there should be no difficulty in accepting essential qualification of the applicant for the post of Guest Teacher.

2. In view of the above, respondents are directed to appoint the applicant as Guest Teacher for the balance period of 2016-2017 subject to her fulfilling other eligibility conditions, within a period of one week.

(Raj Vir Sharma)
Member (J)

(P.K. Basu)
Member(A)

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